

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 118

CP (IB) No. 02/Vol./Chd/Hry/2020

IN THE MATTER OF:

Solize India Private Limited

...

Petitioner

Versus

Principal Commissioner of Income Tax ...

Respondent

Under Section: 59, IBC 2016

Order delivered on 16.04.2024

Due to paucity of time, the matter could not be taken up today, hence adjourned to 16.05.2024.

Sd/-
Court Officer